

the roads running the sands of kilometres through difficult terrain. Some of the roads in district Headquarters and border area are, therefore, presently being maintained by the Border Roads Organisation. I would humbly urge upon the Government that all the roads in Arunachal Pradesh connecting the district Headquarters and extending to international border should be taken over either by the Border Roads Organisation or they should be included under North Eastern Council Project and the Central Government should provide funds for such road constructions.

(iii) Demand for a stop for passenger trains at Budhi in Jammu and Kashmir State

SHRI MOHD. AYUB KHAN (Udhampur): There is a long standing demand of the people of "Budhi" Tehsil and District Kathua (Jammu and Kashmir State) that passenger trains should stop there for two or three minutes so that the passengers from an area of over thirty thousand population residing around this spot are able to board the train from here instead of travelling to Kathua or Hiranagar which are places quite distant from here. Since the people of the area have been pressing hard for this demand repeatedly, I request the Hon'ble Minister to take early steps in this direction.

(iv) Demand for take over of the Kamla Mills Ltd., Bombay and running it under N.T.C. management

SHRI ANOOPCHAND SHAH (Bombay North): I would like to draw the attention of the Hon'ble Minister for Textiles towards the situation arising out of closed Kamla Mills Limited, Bombay.

Staff and workers of Kamla Mills Limited are on road since last about 8 to 9 months as management has suspended the work without declaring closure or lockout because of the financial problems.

3000 workers of the Kamla Mills Limited are without any source of sustenance for the

last 8 to 9 months. They are on way to starvation and not in a position to give education to their children.

Their dues regarding provident fund, gratuity are at stake as management is not in a position to pay anything.

So, I urge upon the Government of India to take over Kamla Mills Limited, Bombay and run it under the management of National Textiles Corporation to safeguard the interests of 3000 workers of Kamla Mills Limited.

(v) Demand for clearance to the Orissa Government's modernisation scheme for distribution system of the Hirakud Dam

DR. KRUPASINDHU BHOI (Sambalpur): Hirakud, the first river dam project of the country has not been renovated since it was commissioned by Pandit Jawaharlal Nehru in 1955. The present condition of the dam and the distribution channel is a matter of great concern for everybody in Orissa and more particularly for the people of Sambalpur and Bolangir districts. The silting of the reservoir and the cracks that have developed in the dam have posed a great threat to its survival. Besides generating of 240 MW of hydro power, it irrigates a total area of about 2,35,000 hectares in Sambalpur and Bolangir districts. So its contribution to the economic development of the State is very significant. In 1984, the State Government had submitted a project report for the modernisation of the distribution system of the Hirakud dam project an estimated cost of Rs. 32.60 crores which is awaiting clearance of Central Water Commission. It is unfortunate that the urgent need of implementation of the proposal has not been realised by the CWC and hence the delay. As the Hirakud dam affects the future of the people of Orissa in general and Sambalpur and Bolangir districts in particular, I urge upon the Government to clear the modernisation scheme forthwith. The scheme pertaining to the cracks in the dam should also be implemented immediately.